

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 57 of 2017 (SZ)**

**Applicant(s)**

Heritage Estate Apartment  
Owners Association,  
Rep. by its President  
Mr. Shivakumar. S.

Vs. **Respondent(s)**

Ministry of Environment & Forest,  
Union of India,  
Through Secretary, New Delhi and  
9 others.

**Legal Practitioners for Applicant(s)**

Mr. Shivakumar. S.  
Party-in-Person.

**Legal practitioners for respondent(s)**

Mr. M.R. Gokul Krishnan for R1 and R6  
M/s. Ajay Nandalike Manu,  
K. Tanya Elizabeth John,  
Yasodhar Hedge, Meena Rao,  
Suhaas R. Shenoy, Subhang Nair,  
Akshya Ramadurai for R2 and R3  
M/s. K.G. Vasudevan,  
H.S. Schidanand, Naresh Vassudhev &  
Praveen Sethia for R7  
M/s. T.V. Sekar for R8  
M/s. Giridhar & Sai, Y. Kavitha,  
Prasanna Durai for R10

Note of the Registry	Orders of the Registrar
Order No.	Date: 24.11.2017  Applicant counsel present. R8, R10 counsel present. Other respondents side no representation. R1, R8 not filed reply inspite of repeated & sufficient hearings. Post the matter before Tribunal call on 08.12.2017.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>